

an>

Title: Statement regarding Government Business of the 9th session of the 17th Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, with your permission, I rise to announce that Government business for the remaining part of 9th Session of 17th Lok Sabha:

- 1 Consideration of any items of Government Business carried over from today's order paper:- [*it contains: Consideration and passing of the following Bills: (i) The Energy Conservation (Amendment) Bill, 2022; and (ii) The Anti-Maritime Piracy Bill, 2019.*]
- 2 Consideration and passing of the following Bills:
 - (i) The New Delhi International Arbitration Centre (Amendment) Bill, 2022; and
 - (ii) The Competition (Amendment) Bill, 2022.
- 3 Consideration and Passing of the Electricity (Amendment) Bill, 2022, *after its introduction.*
